

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP (IB) No.93/9/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Hinduja National Power Corporation</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Bharat Heavy Electrical Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Hinduja National Power Corporation</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Mr. Ramakrishna for the Operational Creditor.  
Ld. Counsel Ms. Anjali for the Corporate Debtor.

Ld. Counsel for the OC has not filed written submissions as per directions given on the last date of hearing.

It is stated by the Ld. Counsel for the OC that he will file written submission today. Prayer is allowed. For filing written submission, **matter is adjourned to 07.05.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**